

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/118/95/AMR/2022		95 of IBC	IDBI Vs. Smt. Manjubala Khandelwai, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited)

ORDER

Ms. T. Alekhya Reddy, Ld. Counsel for the Petitioner present. Mr. Sanjeev Bajaj, Ld. Counsel appearing on behalf of the PG seeks time for filing death certificate stating that he has already applied for the death certificate. For filing death certificate of the PG, list the matter on 26.04.2024.

sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**